CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH, ALLAHABAD

(This the 9th Day of August, 2018)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial) Hon'ble Mr. Mohd. Jamshed, Member (Administrative)

Contempt Petition No.330/180/2017

(Arising of Original application No.330/303/2016)

- Ishrat Khan aged about 57 years W/o Late Shri Mati Ullah Khan, (ex-Head Telephone Operator under Sr. D.S.T.E., Allahabad), R/o 737/1066
 Bakshi Khurd, Daraganj, Allahabad.
- 2. Ishan Khan aged about 30 years son of late Shri Mati Ullah Khan, R/o 737/1066 Bakshi Khurd, Daraganj, Allahabad.

..... Applicants

By Advocate:

Shri S.K. Kushwaha

Versus

- 1. Shri M.C. Chauhan, General Manager, North Central Railway, Headquarter Office, Subedarganj, Allahabad.
- 2. Shri Sanjay Kumar Pankaj, Divisional Railway Manager, North Central Railway, DRM's Office, Allahabad.

..... Respondents

By Advocate: Shri P.K. Pandey.

<u>ORDER</u>

Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)

Shri S.K. Kushwaha, Advocate is present for the applicant. Shri P.K. Pandey, Advocate is present for the respondents.

- 2. Counsel for the respondents has stated that the order dated 30.08.2017 passed by this Tribunal has been complied with and in this regard he has also filed affidavit of compliance on 12.07.2018.
- 3. Counsel for the applicant has conceded this fact. Accordingly, the Contempt Petition is dismissed. Notices stand discharged.

(Mohd. Jamshed) Member (A) (Justice Bharat Bhushan) Member (J)

<u>Sushil</u>